

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 92 of 2014

Dated: 10th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**DNH Power Distribution Co. Ltd.
Versus
NTPC-SAIL Power Co. Ltd. & Anr.**

... Appellant(s)

... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anand K. Ganesan and
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.2
Ms Ranjitha Ramachandran and
Mr. Shubham Arya

ORDER

Mr. Sanjay Sen, learned Sr. counsel for the appellant has argued this appeal for some time but his arguments are yet to complete.

Post this appeal for remaining arguments of the parties on **29th April, 2016**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt